

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 211 OF 2017

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited Appellant(s)

Vs.

Uttar Pradesh Power Corporation Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1

ORDER

As agreed by the learned counsel for the parties, list this matter for hearing on **14-2-2019**. Interim order, if any, will continue till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js